

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.95/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company	Atoz Infracon Pvt.Ltd.-Versus-Tantia Construction Ltd.		
Under Section	IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Sourojit Dasgupta, Adv.

2. Sanjay Kr. Baid, Adv.

} Corporate Debtor

Sourojit Dasgupta
Sanjay Baid 5/12/17
31/12/17

1. Mr. Jishnu Choudhury, Adv

2. Mr. Anirban Bane, Adv

3. Ms. Natarsha Roy, Adv

} For the
Comorbion
of bank

Natarsha Roy
5/12/17

ORDER

Ld. Counsel for the financial creditors and the corporate debtor are present.

Ld. Counsel for the corporate debtor has informed that winding up petitions are pending before the Hon'ble Calcutta High Court, wherein 15/12/2017 has been fixed for further proceedings. Larger Bench's order has not come so far. Therefore, this proceeding is adjourned for hearing.

List on 02/01/2018 for hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)